

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IBC)/8/9/AMR/2023	Main Case	9 of IBC	Karpara Project Engineering Private Limited Vs. BGR Energy Systems Ltd
	Restoration Application(IBC)/4/2023	U/s 60(5) of IBC, 2016 R/w Rule 11 of NCLT Rules, 2016	Karpara Project Engineering Pvt Ltd Vs BGR Energy system Ltd

ORDER

Restoration Application (IBC)/4/2023:

Mr. Dev Motta and Mr. Aniketh Nair, Ld. Counsels for the OC present. Mr. S.V.S. Chowdary, Ld. Counsel appearing for the CD seeks time for filing Vakalatnama and Counter, list the matter on 13.02.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**